

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-211(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE COMPANY: M/s. M Y Agro Pvt. Ltd. Vs. M/s Amira Pure Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 8 & 9 of Insolvency and Bankruptcy Code, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Ashok Kumar Juneja, Advocate
Mr. Divesh Goyal, PCS

For Respondent (s): Present for counsel

Order

Reply is stated to have been filed by the respondents today itself therefore it has not been received by the bench officer. Re-notify this case for final arguments on 3rd August 2017.

— Sd —
[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

— Sd —
[INA MALHOTRA]
MEMBER [J]